

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1139
(TO BE ANSWERED ON THE 13th February 2023)

PRIVATIZATION OF AIRPORTS

1139. DR. FAUZIA KHAN

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government proposes to privatize certain airports in various States/Union Territories of the country, if so, the details of such airports, State/Union Territory-wise;
- (b) whether Government has permitted foreign direct investment for certain services in the aviation sector and if so, the details thereof along with the reasons therefor; and
- (c) the steps taken or being taken by Government for development of the civil aviation sector/civil aviation departments of various States?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) As per National Monetisation Pipeline (NMP), 25 AAI airports namely Trichy, Coimbatore, Madurai & Chennai in Tamil Nadu, Bhubaneswar in Odisha, Varanasi in Uttar Pradesh, Amritsar in Punjab, Indore & Bhopal in Madhya Pradesh, Raipur in Chhattisgarh, Calicut in Kerala, Nagpur in Maharashtra, Patna in Bihar, Surat & Vadodara in Gujarat, Ranchi in Jharkhand, Jodhpur & Udaipur in Rajasthan, Vijayawada, Tirupati & Rajahmundry in Andhra Pradesh, Hubli in Karnataka, Imphal in Manipur, Agartala in Tripura and Dehradun in Uttarakhand have been earmarked for leasing over the years 2022 to 2025 with the help of private sector investment and participation.

(b) As per Foreign Direct Investment (FDI) Policy 2017 and Press Note of 2020, 100% FDI in Civil Aviation sector is permissible subject to certain conditions as mentioned in the Policy.

(c) Upgradation/ Modernisation of airports' infrastructure is a continuous process and is undertaken by Airports Authority of India (AAI) and other Airport Developers from time to time depending on the availability of land, commercial viability, socio-economic considerations, traffic demand/willingness of airlines to

operate to/from such airports. AAI and other Airport Developers have targeted capital outlay of approximately Rs. 98,000 crore in airport sector in the next five years for expansion and modification of existing terminals, new terminals and strengthening of runways, among other activities.

The Government of India has accorded 'In-Principle' approval for setting up of 21 Greenfield Airports namely, Mopa in Goa, Navi Mumbai, Shirdi and Sindhudurg in Maharashtra, Kalaburagi, Vijayapura, Hassan and Shivamogga in Karnataka, Dabra (Gwalior) in Madhya Pradesh, Kushinagar and Noida (Jewar) in Uttar Pradesh, Dholera and Hirasar in Gujarat, Karaikal in Puducherry, Dagadarthi, Bhogapuram and Oravakal (Kurnool) in Andhra Pradesh, Durgapur in West Bengal, Pakyong in Sikkim, Kannur in Kerala and Itanagar in Arunachal Pradesh across the country. Out of this, 10 airports namely Durgapur, Shirdi, Pakyong, Kannur, Kalaburagi, Oravakal, Sindhudurg, Kushinagar, Itanagar and Mopa have been developed and operationalised till date.
